



MCC Violation Reports

Date of Print: 11.08.2020 03:05 pm

Reference Id	1800
Source of Complaint	Other
Date of Complaint	10-05-2019
Date of Occurance Of MCC Violation	09-05-2019
Place of Occurance State/District	Uttar Pradesh / Basti
Name of The Person/Party/Organisation/PSU	Ram Ugrah Ravindra Gaud Ram Prakash Gupta Indian National Congress
Gist of The Case	Carrying Rs. 2400000/- (24 lakh) without any document and reason for distributing it (money) to voters.
Present Status	Initial Scrutiny
Special Comment	F.I.R. has been lodged u/s 171-fand u/s 123R.P.C. act (representation of the people Act 1951)/Two accused have been arrested.
Nirvachan Sadan, Ashoka Road, New Delhi- 110001	

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Disclaimer - The information on status of MCC violation incidents in downloadable pdf form is updated on the Election Commission of India (ECI) website at 6 pm everyday displaying the status in the concerned division as on 12:00 pm of that day. Information received in the ECI section after 12 pm of the day shall be reflected in the status update of next day.